

PENDINGY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- APRIL & MAY, 2020				GRAND TOTAL	
Opening Balance as on 01.04.20	Cases Instituted during the Months of April & May, 2020	Cases Disposed of during the Months of April & May, 2020	Total Pendency as on 31.05.2020	Total Cases Disposed of during the Months of April & May, 2020 (Family Court + High Court)	Total Pendency as on 31.05.2020 (Family Court + High Court)
3457	29	5	3481	46	39113